

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No. 266 of 2017 (SZ)  
(Application No.150 of 2017 transferred from  
Kochi Circuit Bench)**

**Applicant(s)**

Mr. Jose Parayil  
Nallooradu PO  
Mananthavady, Wynad

**Vs. Respondent(s)**

State of Kerala rep by the Secretary  
Mining and Geology Department,  
Thiruvananthapuram and others.

**Legal Practitioners for Applicant(s)**

M/s T.B. Mini

**Legal practitioners for respondent(s)**

M/s E.K. Kumaresan for R1, R3, R4  
M/s Rema Smrithi for R2  
M/s Martin Chacko for R7

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| Note of the Registry | Orders of the Registrar   |
| Order No.            | Date: 13.07.2018<br><br>Applicant & counsel not present. R2 counsel present. No representation for other respondents. For appearance of all respondents and reply call on 09.08.2018.<br><br>(Tmt. Meena Satheesh)<br>Registrar |